

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) An assessment of the proposals for likely anticipated additional expenditure in the current year indicates that a cut of 10% in the budget of all Ministries may be necessary if the additional allocations likely to be sought are all to be sanctioned and yet the deficit is to be contained at the budgetted level. Govt. have therefore decided to work out a suitable economy package to ensure that the Budget deficit is kept under check. As part of these measures the various Ministries have been requested not to forward proposals for additional allocations as cannot be accommodated by savings to be effected in the Ministry's budget for current year. All Ministries have also been advised that the impact of additional DA instalments in the current year is to be absorbed within the provision in the current year's budget for establishment expenditure. These and other measures have been brought to the notice of the State Chief Ministers

165 *Rajasthan*
Setting up of Garnet Cutting Units in Bhilwara

2658. SHRI HAMENDRA SINGH BANERA: Will the Minister of COMMERCE be pleased to state:

(a) whether Government propose to start small units for cutting and polishing of garnet at Bhilwara; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SHREEDHARAN): (a) No, Sir.

(b) Does not arise.

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Setting up of an Integrated Steel Plant in Orissa by IPICOL

2659. SHRI INDRAJIT GUPTA:

SHRI GOPI NATH GAJA-PATHI:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Industrial Promotion and Investment Corporation of Orissa Limited (IPICOL) has been permitted to set up an integrated steel plant in Orissa as a joint venture with the Jindal Group;

(b) whether this is the first such venture in the steel industry;

(c) if so, the estimated cost of the project and its capacity;

(d) whether the new company will have a joint capital structure including any foreign share; and

(e) if so, the details thereof?

THE MINISTER OF STEEL & MINES AND THE MINISTER OF LAW & JUSTICE (SHRI DINESH GOSWAMI): (a) No, Sir.

(b) to (e) Do not arise.

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[Translation] *Akashwani*
Sabotaged AIR/Doordarshan Centres in Jammu and Kashmir

2660. DR. BENGALI SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Radio Station and Television Centres were sabotaged by the extremists in Jammu and Kashmir during the last three months and if so, the total loss of life and property suffered; and

(b) the action being taken by the Government to restore the normal working?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA):

(a) The High Power Transmitter of All India Radio at Narbal, Srinagar was subjected to rocket attack by the extremists on 27th July, 1990. There was no loss of life or injury to any